

F. No. 01(05)/Circular/CESTAT/2017
CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
West Block -2, R. K. Puram, New Delhi - 110066

Date: 18 August 2020

OFFICE MEMORANDUM

Hon'ble President directs that e hearing of appeals through video conferencing platform will take place with Members sitting in the court rooms. Technical infrastructure requisite for conducting the e hearing may be made available in the court halls.

The Tribunal will also provide the facility in a room at every Bench for the counsel to participate in the hearing. The counsel who wishes to avail such facility may contact the respective Assistant Registrar through e mail at least two days in advance.

By Order,



(Bineesh Kumar K. S.)
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Members, CESTAT, of All Benches.
3. Deputy Registrars/Assistant Registrars/HOO, CESTAT, All Benches
4. Bar Association, CESTAT, New Delhi/Mumbai/Kolkata/Chennai/Bangaluru/Ahmedabad/Allahabad/Chandigarh/Hyderabad.
5. Chief Commissioner (AR) New Delhi/Commissioner (AR), CESTAT, Mumbai/Kolkata/Chennai/Bengaluru/Ahmedabad/Allahabad/Chandigarh/Hyderabad
6. Notice Board/Website.